

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

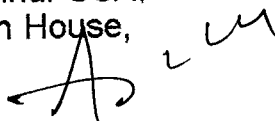
**O.A. NO. 327 OF 2011**

**Tuesday, this the 12<sup>th</sup> day of April, 2011**

**CORAM:**

**HON'BLE Mr.A.K.BHARDWAJ, JUDICIAL MEMBER**

1. Prakash K, Hired Labourer (Petty Contractor)  
BSNL, Mattamangalam Telephone Exchange,  
Payannur Division, Kannur SSA, Kannur,  
residing at Eramam(P.O), Payannur(Via),  
Kannur-670307.
2. Kamalakshan K, Hired Labourer(Petty Contrctor(  
Peringome Telephone Exchange,  
Payannur Division, Kannur SSR, kannur  
residing at Kandamakovil House,  
Vayakkaram Padiyotchal Post,  
Payannur(Via), Kannur.
3. T.V. Kunhi Raman, Hired Labourer(Petty Contractor)  
Kottila Telephone Exchange,  
Payannur Division, Kannur SSA, Kannur  
Residing at Perinthatta P.O.,  
Perakkunnu, Via MM Bazar, Kannur-670306
4. Karunakaran K.K, Hired Labourer(Petty Contractor)  
Palacode Telephone Exchange,  
Payannur Division, Kannur SSA, Kannur  
residing at Kadavath Kambrath House,  
P.O. Annur, Payannur(Via), Kannur.
5. P.M. Joseph, Hired Labourer(Petty Contractor)  
Rajagiri Telephone Exchange,  
Payannur Division, Kannur SSA, Kannur  
residing at Parathepathikal House,  
Thayyeni P.O, Cherupuzha Via,  
Kasargod-670511.
6. Ravi P, Hired Labourer(Petty Contractor),  
Mathil Telephone Exchange.  
Payannur Division, Kannur SSA, Kannur  
residing at Eraman (PO), Payannur(Via),  
Kannur-670307.
7. K.Kumaran, Hired Labourer(Petty Contractor),  
Commercial Office RM Post,  
Payannur Division, Kannur SSA,  
residing at Koolerikaran House,



Thavidisseri, Porakkunnu Post,  
MM Bazar Via, Kannur.

8. K. Kunhikrishnan, Hired Labour(Petty Contractor),  
Edattu Telephone Exchange,  
Cherukunnu Division , Kannur SSA, Kannur  
residing at Adioyodi Sadanam,  
Chalakkot PO, Koram Via,  
Payannur, Kannur. ... Applicants

(By Advocate Ms. Rekha Vasudevan )

versus

1. UOI rep.by Secretary to Govt. of India,  
Ministry of Communications, New Delhi.
2. BSNL rep.by its Chairman and Managing Director,  
Corporate office, 102-B Statemen House,  
New Delhi – 110 001.
3. The Chief General Manager(Telecom)  
Kerala Circle, BSNL,  
Thiruvananthapuram, Kerala.
4. The Principal General Manager,  
Kannur Secondary Switching Area,  
BSNL, Kannur, Kerala. ... Respondents

(By Advocate Mr.P.M.M.Najeeb Khan )

The application having been heard on 12.04.2011, the Tribunal  
on the same day delivered the following:

### **ORDER**

**HON'BLE Mr.A.K.BHARDWAJ, JUDICIAL MEMBER**

The applicants have filed the present OA making the following  
prayers:-

a. *Declare that the applicants are entitled to get  
the benefits of the directions in Annexure A-3 final order.*

b. *Direct the respondents to extend the benefits of  
the directions in Annexure A-3 final order to the  
applicants herein with effect from April 2004 onwards and  
to engage the applicants as casual labourers under the  
respondents and to extend all the consequential benefits  
enjoying to the casual labourers to the applicants herein  
also.*

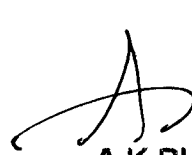


2. Counsel for applicant has drawn my attention of Hon'ble High Court's judgment placed on record as Annexure A-5. In the said order, the Hon'ble High Court ordered that the directions contained in the order of this Tribunal passed in OA 942/2000 should also be made applicable to petitioners, who are also the applicants before this Tribunal in the present OA.

3. After some arguments, Counsel for applicants seeks permission to withdraw the OA with liberty to make representations to the respondents. OA is disposed of recording the liberty as prayed for by the applicant. On making the representation by the applicants, the respondents would dispose of the same within two months from the date of receipt of a copy of the order.

4. No costs.

Dated, the 12<sup>th</sup> April, 2011.

  
A.K.BHARDWAJ  
JUDICIAL MEMBER

VS